

# CENTRAL ELECTRICITY REGULATORY COMMISSION

3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi -110 001

Tele No.: 011-23353503/23753915

No. L-1 /259/2021/CERC

Date: 30<sup>th</sup> April,2021

## PUBLIC NOTICE

**Subject: Mechanism for Compensation on account of change in law for compliance with Revised Emission Standards notified by MoEF&CC in respect of competitively bid thermal generating stations - Extension of Last date for submission thereof.**

The comments/suggestions/objections on “draft order in Petition No. 04/SM/2021” specifying proposed mechanism of compensation of change in law for compliance of revised emission standards were invited by **30<sup>th</sup> April, 2021** vide Public Notice No. L-1 /259/2021/CERC dated 12<sup>th</sup> April, 2021.

2. Subsequent to above, various stakeholders have requested for extension of time on account of prevalent pandemic. In view of above, it has been decided to extend the date of submission of comments/suggestions/objections till **31<sup>st</sup> May, 2021**.

Sd/-  
(Sanoj Kumar Jha)  
Secretary, CERC

Note: The comments/suggestions/objections may be sent by email at [secy@cercind.gov.in](mailto:secy@cercind.gov.in) and [mmchaudhari@cercind.gov.in](mailto:mmchaudhari@cercind.gov.in). The comments/suggestions shall also be uploaded through the SAUDAMINI Portal by registered users.